

Shri Jawaharlal Nehru: How can I give that information? It is too wide.

Shri Velayudhan: May I know, Sir, whether the Financial Adviser has any check-up of the stock purchases in London? Has he any control or supervision or anything like that?

Shri Jawaharlal Nehru: I am afraid I could not answer that question.

EXPORT OF MONKEYS

***2052. Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that thousands of monkeys are exported from India every year;

(b) whether the names of those projects and the amount given for each project yearwise and the terms on which the amount was given; and

(c) what is the average annual income from the export trade in monkeys and who received it; and

(d) to which countries are these monkeys exported?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Scientific research.

(c) The average annual export in the last three years is about Rs. 2 lakhs. As monkeys were exported through the trade their value was received by the exporters.

(d) Monkeys are exported mainly to U.S.A., U.K., Italy, Denmark and Netherlands.

Shri Dabhi: May I know, Sir, whether it is a fact that these monkeys are exported for the purpose of vivisection—

Shri T. T. Krishnamachari: All the information that I have in my possession is that they are exported for purposes of scientific research.

Shri Dabhi: Are Government aware of the fact that this vivisection of animals is a most inhuman method and nave Government thought of prohibiting export of monkeys?

Shri T. T. Krishnamachari: I am unable to express any opinion on the first part of the question; the answer to the second part, therefore, does not arise.

श्री. पटेरिया : यह बन्दर बाहर भेजने का काम सरकार कब से कर रही है ।

Shri K. K. Basu: Has the Government got any machinery to check up whether the monkeys are properly utilised in the countries where they are taken?

Mr. Speaker: Next question.

CONTRIBUTIONS FOR PROJECTS IN MADHYA PRADESH

***2053. Shri Jasani:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any amount has been contributed by the Government of India to Madhya Pradesh Government within the four years ended on 31st March, 1952 by way of loan grant or otherwise for the development of industrial and power projects;

(b) if so, the names of those projects and the amount given for each project yearwise and the terms on which the amount was given; and

(c) the progress so far made by these projects?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix X, annexure No. 11].

Shri Jasani: Sir, in the statement it is mentioned that a sum of 4 crores and 40 lakhs of rupees has been given to the Madhya Pradesh Government for the development of electricity projects and industrial projects. This includes the establishment of an aluminium factory. May I know what progress has so far been made in the establishment of the aluminium factory?

Shri T. T. Krishnamachari: I require notice.

Shri Jasani: Is it a fact that machinery worth more than 80 lakhs of rupees meant for the aluminium factory is lying unutilised at Chamrpa?

Shri T. T. Krishnamachari: Notice.

Shri Jasani: Is it a fact that the Madhya Pradesh Government has asked for the building of a railway line from Chamrpa to Korba for the establishment of this aluminium factory which was promised by the Central Government.

Shri T. T. Krishnamachari: I am afraid, Sir, in regard to all these matters connected with the aluminium factory, I require notice.

Dr. P. S. Deshmukh: Are there any proposals from the Madhya Pradesh Government pending consideration with

the Ministry of Commerce and Industry?

Shri T. T. Krishnamachari: May be, Sir. But I am not able to say what those proposals are.

Shri Sarangadhar Das: May I know, Sir, if in granting these loans and grants for development to States, the Central Government has any machinery to supervise and see if the money is being properly utilised?

Shri T. T. Krishnamachari: The Central Government have got many facilities to ascertain whether these moneys are properly utilised, because I think there is constant consultation communication between the Finance Ministry and the various State Governments who want money. So naturally the Finance Ministry has control. Besides there is the over-all control of the Auditor General which the hon. Member perhaps knows about.

Shri Jasani: May I know whether the Central Government has verified the cost of production of electricity schemes and, if so, may I know what will be the cost of the electricity per unit?

Shri T. T. Krishnamachari: Actually, if there is any vetting to be done in regard to the cost of these schemes, I think the proper authority would be the Central Electricity Authority with the Government of India. My Ministry has no information on that point.

Shri Jasani: May I know whether for the starting of the Nepa Mills the State Government is experiencing the difficulty of lack of raw materials?

Shri T. T. Krishnamachari: That question in regard to Nepa Mills has been answered on a previous occasion here. If the hon. Member would please go into the records of questions answered in this House he will find adequate information.

Shri Jasani: But there is no answer given about raw materials.

Mr. Speaker: He refers particularly to the want of raw materials.

Shri T. T. Krishnamachari: I do not know if I am answering that question today or I have answered it already, but I do recollect having answered a question on this particular matter. In regard to the use of raw materials expert advice has been sought and it is now available. I think it is for the Madhya Pradesh Government to move in the matter. If the Government of India have to render them any assistance I am sure they would.

BALL BEARINGS

*2054. **Shri A. C. Guha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the average annual production of ball-bearings in India;

(b) the units manufacturing them; and

(c) the average annual requirements?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Production started in August 1950. In 1951, the production was 234,383 numbers.

(b) Messrs. National Bearing Co., Ltd., Jaipur only.

(c) About one million numbers.

Shri A. C. Guha: Is it true that the Government received some ball-bearing machinery from Germany as reparations and, if so, may I know what has been done with it?

Shri T. T. Krishnamachari: I require notice.

Shri A. C. Guha: In view of the fact that this is one of the most essential articles for engineering and industrial concerns, what steps do Government intend to take for its increase in production?

Shri T. T. Krishnamachari: The capacity of this particular industry which I have mentioned is higher than what it produces now. It is being encouraged to produce more. Also, at the moment the Tariff Commission is considering the question of giving protection to this industry.

Shri M. L. Dwivedi: May I know whether Government is giving any kind of Tariff assistance to the industry?

Shri T. T. Krishnamachari: I have said that the Tariff Commission is considering the question.

Shri T. S. A. Chettiar: May I know the total capacity of this plant?

Shri T. T. Krishnamachari: It is somewhere between 500,000 and 600,000.

Shri Thanu Pillai: In view of the fact that the industry's capacity is only about 25 per cent. of our requirements, if tariff protection is extended to this industry will it not mean hardship to the consumer to the extent of the other 75 per cent.?

Mr. Speaker: I think he is asking for an opinion.